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WP-35648-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 13th OF OCTOBER, 2025

WRIT PETITION No. 35648 of 2025

KRISHI ADAAN VIKRETA SANGH

Versus

UNION OF INDIA AND OTHERS

.....
Appearance:

Shri Divyanshu Dev - Advocate for petitioner.

Shri Suyash Mohan Guru - Deputy Solicitor General for respondent No.1.

Shri Anubhav Jain - Government Advocate for respondent No.2.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner submits that there is a technical defect in the petition. Accordingly, he seeks leave to withdraw the same with liberty to file a fresh petition.

In view of the above, the petition is dismissed as withdrawn with liberty as prayed.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-